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SLP(C)No. 6416 OF 2001
ITEM No.5 (MM)

Court No. 9

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6416/2001

(From the judgement and order dated 14/12/2000 in CMWP 1261/00
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

TRADE TAX OFFICER, U.P.

Petitioner (s)

VERSUS

M/S. KASHTHA KALA A.U.S.SAMITI LTD.&ANR.

Respondent (s)

(With prayer for interim relief and office report)
(With appln. for exemption from filing O.T)
(For Final Disposal)

Date : 18/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. T.N. Singh, Adv.
Mr. R.C. Verma, Adv.

For Respondent (s) Mr. Prashant Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.
.SP2

List after summer vacation, by consent of the
parties.

.SP1

(R.K. Dhawan)
Court Master

(D.D. Jindal)
Assistant Registrar